

Date- 21-7-95

M. M. Sudame, Counsel for applicant.
M. M. A. Bhangade, Counsel for respondents.
M. Sudame states that he does not wish to
proceed with this application and that he
wants to withdraw the OA with liberty to
file another application for compassionate
appointment.

Application allowed to be withdrawn
with liberty to file another OA for the
same cause of action.

OA is accordingly disposed of.

(M. S. Deshpande)
ve.

Issued P.O. No. 21-7-95
to the parties on 22-7-95
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